



Government of Jammu and Kashmir  
**Finance Department**  
Civil Secretariat, Jammu.

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**Notification**

Jammu, 7<sup>th</sup> of December, 2016

**SRO 389.-** In exercise of the powers conferred by Section 5 of the Jammu and Kashmir Levy of Tolls Act, Samvat 1995, (Act No. VIII of 1995), the Government hereby exempt from payment of levy of toll leviable under the said Act, the glass material (45.48 Sq. Mtr) donated by Saint Gobain Company India to be imported into the State by Cultural & Welfare Society Matho Gonpa, Matho, Ladakh for newly constructed Matho Monastery Museum, Leh subject to the condition that Vice President of Cultural & Welfare Society Matho Gonpa, Leh certifies that the glass material so imported are meant for the aforesaid purpose only and no tax benefit percolates to the supplier.

By order of the Government of Jammu and Kashmir.

Sd/-

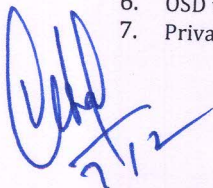
**(Navin K. Choudhary), IAS**  
Commissioner/Secretary to Government  
Finance Department.

No. ET/Exemp/163/2013

Dated: 07-12-2016

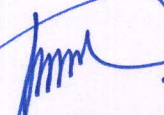
Copy to the:-

1. Commissioner Commercial Taxes, J&K, Jammu.
2. Excise Commissioner, J&K, Jammu.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
4. Deputy Commissioner, Commercial Taxes, Check Post Lakhnpur.
5. Deputy Commissioner, Excise Department, Toll Post Lakhnpur.
6. OSD to Hon'ble Minister for Finance.
7. Private Secretary to Minister for State for Finance.

  
7/12



8. Private Secretary to Commissioner/Secretary to Government Finance Department.
9. Order file/Stock file.

  
07.12.16.  
**(T K Bhat)KAS**  
Additional Secretary to Government  
Finance Department  
